

a wider market for the Indian Software Industry.

### **Policy on Software Electronics**

1013. SHRI ANADI CHARAN DAS: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to revise and update the existing policy on Software electronics; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government of India announced the Policy on Software Export, Software Development and Training in December, 1986. The policy permits import of hardware for software export scheme, import of software under open general licence, release of Foreign Exchange Blanket permit for marketing expenses abroad, and simplification of procedures for processing of applications. Based on experience and review from time to time, measures are taken on a continuing basis to update the policy and provisions such as import of computer hardware on loan basis, simplified procedure for acquisition of companies abroad etc. Government of India is closely interacting with industry for development of software for domestic and export market.

### **Killing of Tigers**

1014. SHRI MADHAVRAO SCINDIA: Will the PRIME MINISTER be pleased to state:

(a) the number of tigers killed in the country during the past 3 months and the comparative figures for the preceding 3 quarters of the year 1989-90;

(b) the steps taken to effectively prevent poaching; and

(c) the tiger population in different reserves and sanctuaries in January, 1989 and in January, 1990?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) The information received from Chief Wildlife Wardens to Government of Madhya Pradesh and Uttar Pradesh is as follows:—

- (i) Uttar Pradesh —No tiger has been killed during past three months and in the preceding three quarters of the year 1989-90.
- (ii) Madhya Pradesh —One tiger is reported to have been killed during past three months. No tiger has been killed during the preceding three quarters of the year 1989-90.

Information from other States is being collected and will be laid on the table of the house.

(b) Steps taken to effectively prevent poaching of tiger are as below:—

- (i) Tiger is listed in Schedule I of the Wildlife (Protection) Act, 1972 and enjoys complete protection.
- (ii) Number of National Parks and Sanctuaries have been established to support conservation of tiger alongwith the associated species and habitat.